

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of Deputy Director of Telangana State Judicial Academy, Secunderabad to participate in Academic Programme No.P-1408 “**Training of Trainers for State Judicial Academies**” scheduled to be held on 18.05.2024 and 19.05.2024 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

**READ:** 1. NJA/Dir/Ac.Prg./2023-24/1467, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.07.2023.  
2. High Court’s letter Roc.No.1204/SO/2023, dated 30.04.2024 from the Registrar General, High Court for the State of Telangana, Hyderabad.

\* \* \*

**ORDER ROC.NO.1907/2024 - B.SPL., DATED: 02.05.2024**

**The High Court is pleased to pass the following order:**

The following officer, mentioned in Column No.2, vide High Court’s letter 2<sup>nd</sup> read above is nominated to participate in Academic Programme No.P-1408 “**Training of Trainers for State Judicial Academies**” scheduled to be held on 18.05.2024 and 19.05.2024 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI N.VENKAT RAM, Deputy Director, Telangana State Judicial Academy, Secunderabad	Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the Academic Programme.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the Director, Telangana State Judicial Academy, Secunderabad, shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the said Academic Programme, the officer mentioned in Column No.2, shall resume charge of his regular post(s) and also the post(s) for which he is holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
  2. The nominated officer is entitled only for actual journey period.

*Jane*  
2-15724  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

**To**

1. The Officer and In-charge Officer concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Director, Telangana State Judicial Academy, Secunderabad
5. The Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.
6. The Deputy Director, Telangana State Judicial Academy, Secunderabad
7. The Pay and Accounts Officer, Hyderabad.
8. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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